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ITEM NO.77

REGISTRAR COURT.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26437/2012

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

TARUN KUMAR & ORS.

Respondent(s)

Date: 30/04/2013 This Petition was called on for hearing today.

For Petitioner(s) Mrs. Samta P. Mishra,Adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Respondent-In-Person

UPON hearing counsel the Court made the following
O R D E R

Ld. counsel for the petitioner who was granted last opportunity for taking steps has not taken steps even now. Respondent No.1, Respondent-in-person, is present and has already filed counter affidavit. List the matter before the Hon'ble Judge in Chamber.

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|(SUNIL THOMAS)
|Registrar

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